


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 120/9/HDB/2018
NAME OF THE COMPANY	AB Expressway Ltd
NAME OF THE PETITIONER(S)	Egis India Consulting Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	AB Expressway Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G. Reddy	Adv.	9502036353	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.V.B. Santhosh Kumar P. Srishyalam	Advocates	gvbsk65@gmail.com 939-104-3661 8005883775	G.V.B.S. Santhosh Kumar 

ORDER

Learned counsel Mr.Tarun G Reddy present for Petitioner.
Learned counsel Mr.G.V.B.Santhosh Kumar and
Mr.P.Srishyalam present for Respondent.

At request of both sides' counsels, list the matter on
09.08.2018.


MEMBER JUDICIAL